

Down Passenger, while running between Srinivasapur and Dalsanur on the Chickballapur-Bangarapet Narrow gauge section of the Southern Railway, ran into a motor-bus at an unmanned level crossing at mile 22/15-14.

(b) Three persons died and four were injured. All of them were travelling in the bus.

(c) The accident was caused by the driver of the bus crossing the unmanned level crossing in the face of the approaching train.

#### RAILWAY EMPLOYEES

**693. Shri Sanganna:** Will the Minister of Railways be pleased to state:

(a) whether any ex-employees of the Civil Supplies Department, Orissa have been absorbed in the Railways; and

(b) If so, the categories of service in which they have been employed?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Information is being collected and will be laid on the Table of the House in due course.

#### "PAY AFTER-HARVEST" LOANS

**694. Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the 'Pay-after-harvest' loans for fertilizers have been given to the sugarcane growers in the State of Orissa during the year 1954; and

(b) if so, to what extent?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):**  
(a) No.

(b) Does not arise.

#### WORKING OF DELHI TRANSPORT SERVICE

**695. Shri G. L. Chaudhary:** Will the Minister of Transport be pleased to state:

(a) the number of occasions when the Delhi Transport Bus drivers were

challenged by the Delhi Police during 1954 due to the defects in the buses such as the absence of the head and rear lights and the absence of the speed meter;

(b) the number of drivers punished by the courts; and

(c) the number discharged by the Department due to their punishment by the court?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Three.

(b) The case against one driver is pending in the court and two others have been fined by the courts.

(c) Nil.

#### QUARTERS FOR POSTAL EMPLOYEES

**696. Shri Hem Raj:** Will the Minister of Communications be pleased to state:

(a) the various sums sanctioned for the construction of residential quarters of Postal and Telegraph Department employees for the different places in the suburban areas for the years 1952-53, 1953-54 and 1954-55 in the Kangra and Ambala Postal Divisions; and

(b) the sums actually spent at different places in these years in the said Divisions?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). A statement is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 72.]

#### COMPENSATORY AND HILL ALLOWANCES TO POSTAL EMPLOYEES

**697. Shri Hem Raj:** Will the Minister of Communications be pleased to state:

(a) the names of the places where Compensatory and Hill allowances are paid to the Posts and Telegraphs employees in the Kangra and Ambala Postal Divisions; and

(b) the basis on which these allowances are granted to the employees?